

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No.100/1252/2013

New Delhi this the 9th day of September, 2016

HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)

HON'BLE MR. K.N. SHRIVASTAVA, MEMBER (A)

Arun Aggarwal

S/o Shri Achchhey Lal Aggarwal

R/o H.No.104, Village Lampur, Narela,

Delhi-110040.

..Applicant

(Argued by: Shri R.K. Shukla)

Versus

Govt. of NCTD through

1. The Chief Secretary,
Govt. of NCT of Delhi,
Delhi Secretariat, New Delhi.
2. The Secretary,
Department of Social Welfare, GNCT Delhi,
GLNS Complex, Delhi Gate, New Delhi.
3. The Special Director Admin.,
Department of Social Welfare, GNCT Delhi,
GLNS Complex, Delhi Gate, New Delhi.
4. Senior Superintendent (Admin)
Department of Social Welfare, GNCT Delhi,
GLNS Complex, Delhi Gate,
New Delhi.Respondents

(By Advocate: Shri Amit Anand)

ORDER (ORAL)

Justice M. S. Sullar, Member (J)

Vide separate order of even date, rendered in **OA No.1524/2013** titled as **Sandeep Kumar Vs. Govt. of NCTD & Others**, the OA has been allowed. However, the parties are left to bear their own costs.

(K.N. SHRIVASTAVA)
MEMBER (A)
09.09.2016

(JUSTICE M.S. SULLAR)
MEMBER (J)
09.09.2016

Rakesh